

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 11**  
**(IB)-477(PB)/2017**

**IN THE MATTER OF:**

Au Small Finance Bank Ltd

.... Applicant/petitioner

v.

Prabhu Shanti Real Estate Pvt Ltd

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 15.11.2019**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SAROJ RAJWARE,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. Shantanu Sharma, Mr. Neeraj Khapra, Advs.  
For Ex-Promoter

For the CoC

Mr. Vaijyant Paliwal, Mr. Shantanu Chaturvedi

For the RP

Ms. Nousheen Shukla, Adv.

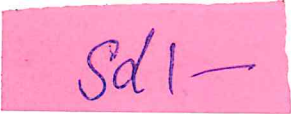
Mr. Rahul Shukla, Ms. Radhika Rai, Advs.

**ORDER**

**CA-2502(PB)/2019**

Ld. Counsel for the RP states that he will have to scrutinize the application. A copy of the application be served to the counsel for the RP.

List for further consideration on 26.11.2019.



**(SAROJ RAJWARE)**  
**MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**